

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 10107/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAMENDRA ALIAS RAVINDER

Respondent(s)

(only SLP CRL. NO. 10108 OF 2018 is to be listed before Ld.
Registrar court)

WITH

SLP(Cr1) No. 10108/2018 (II)

Date : 11-12-2019 This petition was called on for hearing today.

For Petitioner(s) Mr. Vishwa Pal Singh, AOR
 Mr. Rajeev Sirohi, Adv.
 Mr. Pawan Kumar, Adv.
 Mr. Ronak Karanpuria, Adv.
 Mr. Prateek Rai, Adv.

For Respondent(s) Mr. S. S. Nehra, AOR
 Mr. Rajender Varma, Adv.
 Mr. Vikrant Nehra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Appearance: Ld. Counsel is present on behalf of petitioner.

Ld. Counsel is present on behalf of respondent.

SLP(Cr1) No. 10108/2018

Ld. Counsel for petitioner shall within a period of four weeks, as a last chance cure the defects in dasti proof.

List again on 18.2.2020.

RAJIV KALRA
Registrar